

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Review Application No. 11 of 1999

In

Original Application No. 371 of 1994

Allahabad this the 27th day of March, 2000

Hon'ble Mr. S.K.I. Naqvi, Member (J)

Smt. Vidya Devi Singh and

Others Appellants

By Advocate Shri Anand Kumar

Versus

Union of India through

General Manager, Northern

Railway, Baroda House, New

Delhi and Others. Respondents

By Advocate Shri V.K. Goel

O R D E R (Oral)

By Hon'ble Mr. S.K.I. Naqvi, Member (J)

The applicant has filed this application to review the judgment of this Bench in O.A. No. 371/94, pronounced on 08.12.1998.

Shri Anand Kumar, learned counsel for the applicant has emphasised that the Hon'ble Court has drawn conclusion and dismissed the O.A. without considering the legal aspect in the matter as submitted during the arguments with reference to



case law and departmental circulars in this regard. Shri V.K. Goel, learned counsel for the opposite parties has vehemently opposed the prayer with specific mention that there is no mistake apparent in the judgment and the facts as well as the law argued and found applicable in the matter has been taken into consideration by the Hon'ble Court and the decision has been taken accordingly.

2. Considered the arguments placed from either side as well as the impugned judgment in connected O.A. No.371/94.

3. In the O.A. appointment was sought on compassionate ground by the dependant of deceased employee who died in harness and was bachelor at the time of his death. The applicant claimed to be the dependant of the deceased at the time of his death and claimed his entitlement for appointment on compassionate ground. The perusal of the impugned judgment shows that it is well detailed order considering all the aspects of the matter and there is no mistake apparent which could effect conclusion therein. Keeping in view the provision of Order 47 of C.P.C., I find no force in the review petition, which is dismissed accordingly.

S. M. M.
Member (Judicial)

/M.M./